

CRL.A. No. 4 of 2013
CRL.A. No. 5 of 2013
CRL.A. No. 6 of 2013
CRL.A. No. 7 of 2013

BEFORE
THE HON'BLE MR. JUSTICE T. NANDAKUMAR SINGH
THE HON'BLE MR. JUSTICE S.R. SEN

06.02.2015

(T Nandakumar Singh, J)

Heard Mrs. S. Bhattacharjee, learned counsel appearing for the appellant, who informed this court that Mr. R. Kar, learned counsel is now under medical treatment. Prayer is granted.

List this case on *06.03.2015*.

JUDGE

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D. Nary

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Mr. B.K. Deb Roy, learned counsel appearing for the respondent submits at the Bar that the parties had come to an amicable settlement, but only the terms of compromise are yet to be recorded in writing.

Prayer is granted.

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06.02.2015

(T Nandakumar Singh, J)

Heard Mr. P. Nongbri, learned counsel appearing for the respondent No. 5 as well as Mrs. N.G. Shylla, learned GA.

From record it is clear that this writ petition was once dismissed on default. Today also none appeared for the petitioner.

For the ends of justice, list this case on *27.02.2015*.

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